NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 607 (ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Sh. Atul Gupta Vs. Topline Build-Tech Pvt. Ltd. SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Vinod Kumar Chaurasia, Advocate

Mr. Ashok Kriplani, IRP

For the Respondent:

Mr. Arvind Kumar Gupta and Mr. Prashant

Bhardwaj, Advocate

ORDER

Mr. Prashant Bhardwaj and Mr. Arvind Kumar Gupta, Counsel for the Respondent submit that they have filed their reply in this case. The same is not before the Bench.

To come up for further consideration on 24.1.2018.

(R. Varadharajan)

Member (J)

-S-U1

(Ina Malhotra)

- S-d1

Member (J)